

1	2	3	4	5
20.	Maharashtra	87,976	15,773	15.730
21.	Manipur	2,740	526	0.524
22.	Meghalaya	25	1	0.001
23.	Mizoram	353	179	0.179
24.	Nagaland	39	4	0.004
25.	Odisha	21,532	5,051	5.032
26.	Puducherry	975	80	0.079
27.	Punjab	5,243	1,361	1.217
28.	Rajasthan	28,983	7,043	7.015
29.	Sikkim	3	0	0.000
30.	Tamil Nadu	36,767	11,905	11.811
31.	Telangana	219,744	75,783	75.575
32.	Tripura	1,357	130	0.130
33.	Uttar Pradesh	228,260	44,557	44.195
34.	Uttarakhand	2,958	860	0.855
35.	West Bengal	1,404	180	0.179
TOTAL		1,196,419	418,427	416.044

**Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM SVANidhi)**

406. SHRI B. LINGAIAH YADAV: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of Pradhan Mantri Street Vendors Atma Nirbhar Nidhi (PM SVANidhi) and Atmanirbhar Bharat Mission implementation of portal for a loan scheme for street vendors as part of the economic package for sectors affected by the COVID-19 pandemic and lockdown, providing small loans to street vendors to restart their operations; and

(b) the implementation status and State-wise response received, and loan distributed so far, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Consequent on the announcement of the Aatma Nirbhar Bharat Abhiyan package, Ministry of Housing and Urban Affairs has, on June 01, 2020, launched 'Prime Minister Street Vendor's Aatma Nirbhar Nidhi Scheme (PM SVANidhi). It aims at facilitating collateral free working capital loans upto Rs 10,000 of 1 year tenure, to about 50 lakh street vendors across the country. It provides for incentives in the form of interest subsidy @ 7% per annum on regular repayment of loan and cash-back upto ₹ 1,200 per annum on undertaking prescribed digital transactions. Further, on timely or early repayment, the vendors will be eligible for the next cycle of working capital loan with an enhanced limit. For the purpose of scheme administration, an end-to-end solution through an IT platform has been developed in collaboration with Small Industries Development Bank of India. The loan processing under the Scheme has commenced on July 02, 2020.

(b) State / Union Territory-wise number of loan applications received, sanctioned and disbursed, as on 14 September, 2020, is given at Statement.

**Statement**

*State-wise details of applications received and loan sanctioned under PM SAVNidhi (as on 14-09-2020)*

Sl. No.	State/UT	No. of applications received	No. of Loans sanctioned	No. of Loans disbursed
1	2	3	4	5
1.	Andaman and Nicobar Islands	121	83	15
2.	Andhra Pradesh	63076	17327	1728
3.	Arunachal Pradesh	705	311	95
4.	Assam	2822	208	12
5.	Bihar	22166	4515	199
6.	Chandigarh	504	264	102
7.	Chhattisgarh	7546	1955	660
8.	Dadra and Nagar Haveli and Daman and Diu	763	259	53

1	2	3	4	5
9.	Delhi	7920	990	74
10.	Goa	316	152	10
11.	Gujarat	90718	38410	1668
12.	Haryana	16057	4559	337
13.	Himachal Pradesh	1014	528	120
14.	Jammu and Kashmir	536	28	2
15.	Jharkhand	15833	7062	1104
16.	Karnataka	37216	9788	1151
17.	Kerala	7648	3593	1170
18.	Ladakh	3	0	0
19.	Madhya Pradesh	268942	160490	85004
20.	Maharashtra	83301	15305	1345
21.	Manipur	2596	501	85
22.	Meghalaya	25	1	0
23.	Mizoram	348	172	22
24.	Nagaland	39	4	0
25.	Odisha	21085	4750	622
26.	Puducherry	937	78	6
27.	Punjab	5034	1310	45
28.	Rajasthan	28334	6773	499
29.	Sikkim	4	0	0
30.	Tamil Nadu	36069	11272	1488
31.	Telangana	216070	73249	4575
32.	Tripura	1195	120	16
33.	Uttarakhand	2887	844	104
34.	Uttar Pradesh	216532	41757	2048
35.	West Bengal	1401	177	3
TOTAL		1159763	406835	102616